

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 29-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 631/2005 (HEARING) IA/1/2005		YELLAMMA Vs V NAGARAJU	SREE RAMA REDDY.M
2	O.S. 10/2010 (HEARING) IA/1/2010		MS.JAMNALA BAJAJ SEVA TR Vs RAJENDRA BABU	MR.VENKATESH PASTAY
3	O.S. 624/2011 (HEARING) IA/1/2011		MUNIGANGAPPA AND OTHERS Vs CHIKKAMUNIYAPPA	OOVAIAH
4	O.S. 729/2011 (HEARING) IA/1/2011		KANDASWAMY.M. Vs ROSA GEORGE NELLUVELIL	D. NAGARAJA CHETTY G.JEEVAPRAKASH
5	O.S. 929/2011 (HEARING) IA/1/2011		KRISHNAREDDY Vs CHIKKA ANKAREDDY	A. SOMARJU
6	O.S. 1019/2011 (HEARING) IA/1/2011 IA/2/2011		LINGAPPA Vs BYLAMMA	
7	O.S. 1047/2011 (HEARING) IA/1/2011 IA/2/2011		RATHNAMMA Vs MANJUNATH	NANJEGOWDA
12:00 P.M - 1:00 P.M				
8	O.S. 1278/2011 (HEARING) IA/1/2011		GOPAL KRISHNA AND ANOTHER Vs SAMPANGIRAMAIAH AND OTHERS	DEVARAJ
9	O.S. 651/2013 (HEARING) IA/1/2013		Channalakshamma Vs Subbalakshamma	D.V.Komala
10	O.S. 681/2013 (HEARING) IA/1/2013		Munivenkatamma alias dodda munivenkatamma Vs Sonnappa	K.N.Praveen kumar
11	O.S. 696/2013 (HEARING) IA/1/2013		Basha.S.D Vs Pyaru.S.D	L.Krishnareddy
12	O.S. 1184/2013 (HEARING) IA/1/2013		Nagaraj.A.N Vs Basavarajappa	Abhinav.R
13	O.S. 1377/2013 (HEARING) IA/1/2013		Shobha S K Vs Krishnappa	Seenappa
14	O.S. 1767/2013 (HEARING) IA/1/2013		Gangarudramma Vs Andanappa	B M maheswara

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15	O.S. 68/2016 (HEARING) IA/1/2016		Shobha Vs Sampangi Ramaiah	G S S
16	FDP 17/2016 (HEARING)		Galamma Vs Muniyamma	SOMASHEKARAI AH
17	M.A. 21/2016 (HEARING) IA/1/2016		Chinnappa Vs Niramala	B S N
18	O.S. 1237/2018 (HEARING) IA/1/2018		Anusuya Vs Kemparaju T L	SHIVAKUMAR S.NAREGAL
19	M.A. 25/2019 (HEARING) IA/1/2019		Raghavendra N Vs Krishna Reddy G	R V
20	O.S. 1248/2019 (HEARING)		Jayaram B V Vs Ramachandra	B S Jeevan Kumar
21	M.C. 325/2019 (HEARING)		Renukamma Vs Murthy K	Praneeth G N
22	O.S. 473/2020 (HEARING) IA/1/2020		RAJANNA Vs JOSEPH CHACHEO	H M S
23	M.C. 402/2019 (FIRST HEARING)		Poornima G J Vs NIL	D Venkatesh
Cases listed below are adjourned due to Covid 19				
24	O.S. 328/2019 (EVIDENCE.) IA/1/2019	28-08-2020	Suma Vs Akkayamma	H Nagarajaiah
25	O.S. 1423/2016 (ISSUES.) IA/1/2016	15-09-2020	Jagadish K Vs Lakkamma	K V V
26	O.S. 1712/2016 (ISSUES.) IA/1/2016	15-09-2020	H.M. MURALI Vs HONNAMMA	M S Shivakumar
27	P.MIS. 6/2019 (HEARING)	30-09-2020 (11:00 A.M - 12:00 P.M)	Vijayakumari K N Vs M/s Sunrise Sales Corporation, Rep. by its Partner Ramesh K Shah	G B S
28	O.S. 502/2010 (SUMMONS) IA/1/2010 IA/2/2010	16-11-2020 (11:00 A.M - 12:00 P.M)	GOVINDAPPA Vs VENKATACHALAPATHI	H.T.JAGANNATHA H.R.ANANTHA KRISHNAMURTHY
29	O.S. 415/2010 (SUMMONS)	16-11-2020	K M GOPALAKRISHNA Vs G L RATHNA	C.RAVIKUMAR SRI.M.R.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 463/2010 (SUMMONS)	16-11-2020	APPANNA GOWDA Vs KANTHAMMA	V.CHANDRAPPA
31	O.S. 1042/2010 (SUMMONS)	16-11-2020	DR.AIYASAMY AND OTHER Vs THASILDAR AND OTHERS	
32	O.S. 689/2011 (SUMMONS) IA/1/2011	16-11-2020	DEVARAJU Vs KOORLAPPA	
33	O.S. 1180/2011 (SUMMONS) IA/1/2011	16-11-2020	LAKSHMAMMA AND OTHERS Vs DEVARAJ AND OTHERS	A. KRISHNAMURTHY
34	O.S. 1321/2011 (SUMMONS) IA/3/2011 IA/4/2011 IA/1/2011 IA/5/2011 IA/2/2011	16-11-2020	RAVI Vs SUSHEELAMMA	VIJAYKUMAR
35	O.S. 1328/2011 (SUMMONS) IA/1/2011 IA/2/2011	16-11-2020	RAJAMMA Vs CHANNAMMA	M.MUNI REDDY.
36	O.S. 1439/2011 (SUMMONS) IA/1/2011	16-11-2020	AKKAYYAMMA Vs MARIYAMMA	V.VISHWANATH
37	O.S. 625/2013 (SUMMONS) IA/1/2013 IA/2/2013	16-11-2020	Krishnappa.M Vs Muniswamappa	V.Vishwanath
38	O.S. 1680/2013 (SUMMONS) IA/1/2013	16-11-2020	Munirajappa Vs Nanjamma	Babu
39	O.S. 1162/2016 (SUMMONS) IA/1/2016	16-11-2020	Muniyappa Vs Kannappa	
40	O.S. 1296/2017 (SUMMONS) IA/1/2017	16-11-2020	Rudrappa C M Vs Prakash N	V Anand
41	Misc 119/2017 (SUMMONS)	16-11-2020	The Mysore stoneware pipes and potteries ltd. Vs Rajamma	Venkatesha C
42	O.S. 280/2018 (SUMMONS) IA/1/2018 IA/2/2018	16-11-2020	Hariprasad S P Vs Parvatamma	G Manivannan
43	O.S. 1104/2018 (SUMMONS) IA/1/2018	16-11-2020	Madduramma Vs Anjinappa	H V Ramachandra

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44	M.A. 109/2019 (NOTICE) IA/1/2019	16-11-2020	Venkatamma Vs Ramesh N S	B R P
45	Misc 33/2020 (NOTICE)	16-11-2020	RANGAMMA Vs GANGAHANUMAI AH K	AVINASH M M
46	O.S. 1170/2018 (SUMMONS) IA/1/2018	18-11-2020	Prabhu Shankar Vs Chandra Prakash	LM
47	O.S. 1203/2018 (SUMMONS) IA/1/2018	18-11-2020	Manjula C Vs Lakshamma	GPR
48	O.S. 1204/2018 (SUMMONS) IA/1/2018	18-11-2020	Manjula C Vs Chikkamuniyappa	GPR
49	O.S. 124/2019 (SUMMONS) IA/1/2019	18-11-2020	Muniyappa C Vs Chandrashekar M	Narendra
50	O.S. 813/2019 (SUMMONS) IA/1/2019	18-11-2020	Prema J Vs Christi Vijaykumar	M Srinivas
51	O.S. 1327/2019 (SUMMONS)	18-11-2020	Ashwathappa Vs Ramamurthy V	PRAKASH T HEBBAR
52	M.C. 294/2019 (SUMMONS)	18-11-2020	Jahnvi R Vs Jayanth Kumar	T Chandrappa
53	O.S. 1437/2019 (SUMMONS) IA/1/2019	18-11-2020	Usha P Vs Palani Swamy	G N Suresh
54	O.S. 1480/2019 (SUMMONS) IA/1/2019	18-11-2020	Vijayamma Vs Papamma	B K Venkatesh
55	O.S. 1493/2019 (SUMMONS) IA/1/2019 IA/2/2019	18-11-2020	Venkatesh Vs Venkatamma	G S S
56	O.S. 1541/2019 (SUMMONS) IA/1/2019	18-11-2020	HEMANTH A R Vs NAGARATHNAMMA	H M M
57	O.S. 1686/2019 (SUMMONS) IA/1/2019	18-11-2020	Vahidabhi Vs Imam Sab	K S P
58	O.S. 1876/2019 (SUMMONS) IA/1/2019 IA/2/2019	18-11-2020	Narayanamma Rep. by her GPA Holder Munithayamma Vs Patalappa	B R Ananda
59	O.S. 1886/2019 (SUMMONS) IA/1/2019	18-11-2020	RUDRE GOWDA G Vs THIMME GOWDA	SHANMUKHAPPA M

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	O.S. 1959/2019 (SUMMONS) IA/1/2019	18-11-2020	Gowri alias Gowramma Vs Lakshmi alias Lakshamma	B G S
61	O.S. 157/2020 (SUMMONS) IA/1/2020	18-11-2020	RAMAKRISHNA REDDY Vs INDRA K	S M RAJU
62	O.S. 2264/2005 (SUMMONS)	23-11-2020 (11:00 A.M - 12:00 P.M)	G.R.RAMASWAMY REDDY Vs M.KRISHNA KUMARA REDDY	G.N.JANARDHANA
63	O.S. 250/2010 (SUMMONS) IA/1/2010 IA/2/2010	23-11-2020 (11:00 A.M - 12:00 P.M)	KRISHNAPPA Vs NAGARAJA	PARTHASARATHY.S.G. EXPARTE
64	O.S. 326/2010 (SUMMONS) IA/1/2010	23-11-2020 (11:00 A.M - 12:00 P.M)	GALAMMA Vs MUNIYAMMA	N.S.MURTHY SRI.K.V.KANTHARAJIAH
65	O.S. 268/1999 (SUMMONS)	23-11-2020	H.T.HANUMANATHA RAO SINCE DECEASED BY LRS. Vs H.T.KRISHNAMURTHY	L.S.VENKATAKRISHNA
66	O.S. 991/2004 (SUMMONS) IA/1/2004	23-11-2020	POORNIMA Vs SADANANDA	BYREGOWDA SRI.N.M
67	O.S. 1395/2004 (SUMMONS)	23-11-2020	M A MUNIYAPPA Vs GOWRAMMA	M.D.BASAVANNA
68	FDP 17/2005 (SUMMONS)	23-11-2020	VARALAKSHMAMMA Vs HANUMAI AH	V.VISHWANATH EXPARTE
69	O.S. 1568/2005 (SUMMONS) IA/1/2005 IA/2/2005	23-11-2020	HUCHAPPA Vs M A MUNIYAPPA	H GOPALAPPA
70	O.S. 2370/2005 (SUMMONS)	23-11-2020	MUNIREDDY Vs PAPAREDDY	R.P.PAPAI AH REDDY SRI.A.A
71	O.S. 74/2010 (SUMMONS) IA/1/2010	23-11-2020	K GOPALA Vs SADANANDA	G.SRINIVASA M.R.M

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	M.A. 49/2020 (HEARING) IA/1/2020		SRINIVASA REDDY P Vs KONDA REDDY P	ANIL KUMAR G
2	O.S. 677/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		PRASANNA KUMAR K M Vs MANJUNATH B P	JAYARAJ D S
12:00 P.M - 1:00 P.M				
3	O.S. 480/2013 (ARGUMENTS.)		Prakash.H.K Vs Chandra Reddy.S	T.R.Gopalakrishna Rao
4	Misc 160/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		Muniyappa Vs Munikenchappa, Since deceased by his Lrs	Mune Gowda
Cases listed below are adjourned due to Covid 19				
5	Misc 130/2019 (SUMMONS)	24-10-2020	Prabhakar R Vs Rajappa Reddy	M Mahadev
6	Misc 143/2019 (SUMMONS)	24-10-2020	Pillappa N Vs Parvathamma	N N
7	O.S. 1250/2019 (SUMMONS) IA/1/2019	24-10-2020	Lakshamma Vs Chinnamma	V Srinivas
8	O.S. 1281/2019 (SUMMONS) IA/1/2019 IA/2/2019	24-10-2020	Balasubramanian K Vs Rohan Jharoka Owners Association	G Jairaj
9	O.S. 1299/2019 (SUMMONS) IA/1/2019	24-10-2020	Rajamma Vs Shanthamma	G D Harish
10	Misc 178/2019 (SUMMONS) IA/1/2019	24-10-2020	Muniyappa Vs Krishnappa	M Subramani
11	O.S. 1340/2019 (SUMMONS) IA/1/2019	24-10-2020	Aruna Vs Ravi	T K V
12	Misc 182/2019 (SUMMONS)	24-10-2020	Kum. Vinutha B S Vs Shivarama	A C
13	O.S. 1417/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	24-10-2020	Vasu Ramiah Vs Vasu R	K T Nanjunda Gowda

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14	M.C. 338/2019 (SUMMONS)	24-10-2020	Murthy C Vs Bharthi O	Hanumantha Raju C
15	O.S. 1622/2019 (SUMMONS) IA/1/2019	28-10-2020	Vanajakshi Vs Srinivasa	C N M
16	O.S. 1723/2019 (SUMMONS) IA/1/2019	28-10-2020	Ramachandra Reddy K V Vs Savithri K	Yeshu Mishra
17	O.S. 1939/2019 (SUMMONS) IA/1/2019	28-10-2020	SRIKANTH V Vs RAJA VIKRAMA	V RAJANNA
18	M.C. 42/2020 (SUMMONS) IA/1/2020	28-10-2020	Jeevani Y Vs Ram Mohan Y	H Arvind Reddy
19	M.C. 62/2020 (NOTICE) IA/1/2020	28-10-2020	Bhavya Shetty Vs Krishaprasad Shetty	Vasanth Adithya J
20	O.S. 1418/2012 (A.D.R) IA/1/2012	28-10-2020	Dhasharath.R Vs Lakshmiddevamma	C.M.Govindareddy
21	O.S. 520/2018 (A.D.R)	28-10-2020	Ramakka Vs Shankarappa	K Muniraju
22	O.S. 795/2018 (A.D.R) IA/1/2018	28-10-2020	Radhakrishna Reddy Vs Jayaramareddy K	A.C patil
23	O.S. 1372/2018 (A.D.R) IA/1/2018 IA/2/2018	28-10-2020	Revathi Vs Surendranath L A	H Rajanna
24	O.S. 1611/2018 (A.D.R) IA/1/2018 IA/2/2018	28-10-2020	Venkatesh Chandrasekar alias Venkatesh C Represented by SPA holder Shrimati Dhanalakshmi S Vs Mukesh Solanki	VIJAYAKUMAR S.
25	O.S. 194/2019 (A.D.R) IA/1/2019	28-10-2020	Sudharani R Vs Shankar S	S Rajashekar
26	O.S. 1156/2019 (A.D.R) IA/1/2019 IA/2/2019	28-10-2020	Vasu Ramiah Vs Vasu R	K T Nanjunda
27	O.S. 1115/2002 (ISSUES.)	28-10-2020	Renukaiah Vs Revanasiddaiah	

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28	O.S. 1619/2018 (ISSUES.)	28-10-2020	CHALUVARAJU N Vs MANJAMMA	K H Pradeep Kumar
29	O.S. 308/2020 (ISSUES.) IA/1/2020	28-10-2020	Swetha Vs Puttamma	D N Chowdappa
30	O.S. 593/2004 (EVIDENCE.) IA/1/2004	28-10-2020	MUNIYAPPA Vs GURUBASIAH SINCE DEAD BY LRS	IMRAN PASHA AND M.N. KRISHNA KJF
31	O.S. 43/2008 (EVIDENCE.) IA/1/2008	29-10-2020	A MANJUNATHA Vs VENKATALAKSHMAMMA	R.NARAYANA SWAMY
32	O.S. 59/2010 (EVIDENCE.) IA/1/2010	29-10-2020	KAMALAMMA Vs M LINGAPPA	M.THIMMARAYASAMY
33	O.S. 64/2010 (EVIDENCE.) IA/1/2010	29-10-2020	NAGAMMA Vs VIJAYALAKSHMI	D.MALIKARJUNA SWAMY
34	O.S. 95/2010 (EVIDENCE.) IA/1/2010	29-10-2020	HARI NAMBIAR Vs VENKATALAKSHMAMMA	V.S.BIJU
35	O.S. 97/2010 (EVIDENCE.) IA/1/2010	29-10-2020	SHASHI NAMBIAR Vs VENKATALAKSHMAMMA	V.S. BIJJU EXPARTE
36	O.S. 204/2010 (EVIDENCE.) IA/1/2010	29-10-2020	MS.JAMNALA BAJAJ SEVA TR Vs LAKSHMI RAMESH	MR.VENKATESH PASTAY EXPARTE
37	O.S. 601/2013 (EVIDENCE.) IA/1/2013 IA/2/2013 IA/3/2013	29-10-2020	Krishna Reddy.H.P Vs The State of Karnataka	V.B.Shivakumar
38	O.S. 1717/2013 (EVIDENCE.) IA/1/2013	29-10-2020	Nagesh Vs Ramanjinappa M	Vinod Kumar
39	ECA 2/2014 (EVIDENCE.)	29-10-2020	Bhagyamma Vs Muniraju	Suresh M
40	O.S. 502/2015 (EVIDENCE.) IA/1/2015 IA/2/2015	29-10-2020	Pallavi P Vs Thimmaiah C	Mallinath S M
41	Misc 70/2017 (EVIDENCE.)	29-10-2020	Hanumanarase Gowda alias Arvinda Murthy Vs Gangamma	R L N Murthy

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42	O.S. 1431/2017 (EVIDENCE.)	29-10-2020	Bheemakka Vs Krishnamurthy	Chithappa

In the Court of VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

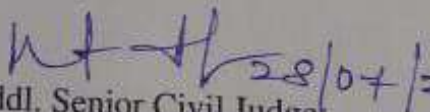
Cases Listed on 29-07-2020

MORNING SESSION

Sl. No.	Case No.	Timing	Stage	Advocate	
				Plaintiff Advocate	Defendant Advocate
01	O.S. 73/2014	11.00 - 12.00	Hearing	Sri. H.M.S	
02	O.S. 1961/2015	11.00 - 12.00	Hearing	Sri. S.M.Y	
03	M.A. 22/2017	12.00 - 1.00	Hearing	-----	
04	O.S. 605/2017	12.00 - 1.00	Hearing	Sri. M.M	

AFTERNOON SESSION

Sl. No.	Case NO.	Timing	Stage	Advocate	
				Plaintiff Advocate	Defendant Advocate
01	O.S. 2370/2006	3.00 - 4.00	Arguments	Sri. M.V	
02	Misc. 24/2014	3.00 - 4.00	Arguments	Sri. S.V.G	
03	M.A. 43/2017	4.00 - 5.00	Arguments	Sri. S.V	


VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.